Written Answers

[28 APRIL, 2008]

(c) The supply of coal was inadequate mainly due to constraints of production of coal in some of the mines, law and order problems, rail transportation constraints and unloading constraints at a few power stations, as well as the increased PLF **at** thermal power plants.

Implementation of ICDS

*499. SHRI M.V. MYSURA REDDY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Ministry is implementing the Integrated Child Development Scheme, which provides supplementary nutrition and health services to the children and lactating mothers, through the vast network of Anganwadis throughout the country;

(b) if so, the details of the Scheme and its implementation, particularly in Andhra Pradesh;

(c) whether it is also a fact that Anganwadi Workers are not properly implementing the objectives of the scheme, including the supply of meals to children; and

(d) if so, what action the Ministry is taking or proposes to take, to implement the Scheme in letter and spirit?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATIRENUKACHOWDHURY): (a) and (b) The Integrated Child Development Services (ICDS) Scheme was launched with the objective of providing holistic development of children below six years of age and pregnant women and lactating mothers by providing a package of six services viz. supplementary nutrition, immunization, health check-up, referral services, pre-school non-formal education and nutrition & health education.

It is a centrally sponsored scheme implemented through the State Governments/UT Administrations with 100% financial assistance for all inputs except supplementary nutrition where the Government supports the States upto 50% of the financial norms or to the extent 50% of expenditure incurred by them on supplementary nutrition, whichever is less.

The scheme is being implemented across the country, including the State of Andhra Pradesh, through a network of 10.53 lakh sanctioned Anganwadi Centres (AWCs). Out of these, 73944 AWCs are sanctioned in the State of Andhra Pradesh as on 31.12.2007.

(c) and (d) Whenever any such complaint is received, the State Government/UT Administration concerned is requested to take remedial action in this regard for proper implementation of the Scheme.

Webcast of answer sheets of toppers in CBSE

f*500. SHRI JABIR HUSAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Central Board of Secondary Education (CBSE) has airanged to show answer sheets of those students who stand first in 10th and 12th exams on its website; and

t Original notice of the question was received in Hindi.

(b) if so, what is the plan to make this facility available to the students of schools located in rural areas, where internet facility is not available?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Centra Board of Secondary Education (CBSE) has displayed in its website answer sheets of a few subjects of students who scored full marks in class X and XII examinations of2007.

(b) CBSE has separately advised its affiliated schools to have broadband connection to , enable access to relevant information. Those which do not have the internet facility can avail of the services from the nearest centre having such facility.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Survey for Development of Food Processing Industries

3544. SHRI JAI PARKASH AGGARWAL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether any survey has been conducted to assess the prospects for development of food processing industries in the country;

(b) if so, the details thereof; and

(c) if not, whether Government proposes to conduct such surveys for establishing industries based on food products, and also to encourage State Governments and agricultural organizations?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) to (c) The Ministry of Food Processing Industries has not conducted any specific survey to assess the prospects for Development of Food Processing Industries in the country as a whole. However, surveys/studies/evaluations have been conducted by the Govt, as a measure for development of Food Processing Industries in different States of the country like Uttar Pradesh, Assam, Maharashtra, Gujarat, 'West Bengal and Jharkhand.

Ministry of Food Processing Industries (MFPI) proposes a scheme which envisages providing financial assistance for setting up of thirty mega Food Parks in the country during 11th Five Year * Plan period. The scheme which is project oriented, aims to provide a mechanism to bring together farmers, processors and retailers and link agricultural production to the market so as to ensure maximization of value addition, minimization of wastages and improving farmers' income. Mega Food Park envisages a well-defined agri/horticultural-processing Zone containing state of the art processing facilities with support infrastructure and well established supply chain. The primary objective of the scheme is to facilitate establishment of an integrated value chain, with processing at the core and supported by requisite forward and backward linkages. Under the scheme, financial assistance in the form of grant-in-aid upto 50% of the project cost in general areas and upto 75% of the project cost in special category states subject to a maximum of Rs. 50.00 crore or the cost of approved facilities, whichever, is lower, has been envisaged for all implementing agencies.